



019066

The High Court of Kerala

A5- 16573 / 2019/A9

Kochi- 682 031
Dated-26.02.2019

Official Memorandum

Sub:- High Court establishment- appointment to the category of
Personal Assistant to the Chief Justice, High Court- willingness called
for - regarding.

Ref:- Rule 17 of the Kerala High Court Service Rules, 2007.

It is proposed to fill up the vacancy of Personal Assistant to the Chief Justice,
High Court on the scale of pay of Rs.42500-87000 with a compensatory allowance @
Rs.700/- per month by appointment by transfer from the members of the High Court
service.

Qualifications prescribed for the post are;

1. University Degree.
2. K.G.T.E. (Higher) in Type writing (English) and K.G.T.E.
(Higher) in Shorthand (English) or equivalent qualification.

Willing members of the High Court Service, who are approved probationers and
possessing the requisite qualifications, are directed to furnish their willingness in writing
to the 'A' section, High Court, on or before 25.03.2019.

(By Order)

Ealias K. Abraham
Joint Registrar

To

The Private Secretary to the Chief Justice, High Court.
The Assistant Registrar, Chief Justice's Secretariat, High Court
All Section Heads, High Court.

Contents of this
O.M. to the notice
of their subordinates.

The Addl. Personal Assistant to the Chief Justice, High Court.

Copy to:

The Private Secretaries to the Judges, High Court.
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The Administrative Records Section, High Court
The Notice Board, High Court.
The I.T. Section, High Court (For publishing in the High Court Website)
The File/Stock File.